THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) There are no reports of Aadhaar (UID) Numbers being issued fraudulently. However, there have been reported instances of attempts at fraudulent enrolments under false identities.

- (b) and (c) As regards attempts at fraudulent enrolments, as on date some cases have been brought to notice of UIDAI.
 - In Andhra Pradesh, two enrolments with fictitious name 'Kothimeer' were detected.
 - (ii) Enrolment using photo of photo were reported from Andhra Pradesh.

These enrolments were deliberate attempts to misuse the provision for enrolling "Biometrics Exceptions" cases (persons with missing fingers and iris). This provision has been made available in the enrolment application keeping in view the objective of inclusion of all residents of India under the aadhaar project.

- (d) and (e) Several measures have been taken to prevent attempts at fraudulent enrolments by complete check of Biometric Exception enrolments before processing for the data packets for Aadhaar number:
 - Process/Standards/Guidelines to prevent attempts at fraudulent enrolments at the front end:
 - End-of-day review of enrolments done by operators have been put in place to minimise demographic error
 - Deployments of document verifiers to ensure the document-based enrolees are as per the valid Proof of Identity and Proof of Address.
 - Technology measures to prevent attempts at fraudulent enrolments:
 - Systems to carry out demographic de-duplication have been introduced in the backend technology
 - Enrolments done with biometric exceptions are screened through a process of manual verification to check if the exceptions actually exist.

Special category status to Bihar

1501. SHRI N.K. SINGH: Will the PRIME MINISTER be pleased to state:

- (a) whether the Report of the Inter-Ministerial Group to consider the Memorandum submitted to the Prime Minister regarding the Special Category Status to Bihar concluded that there was a huge development deficit and infrastructural gaps in Bihar;
- (b) whether the Committee had concluded that the status of Bihar warranted special resource support from the Centre;
- (c) if so, the measures Government has undertaken to address these issues and recommendations;
- (d) whether Government is proposing to undertake any additional State specific measures in light of the findings and recommendations of the Committee; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) and (b) The Report of Inter Ministerial Group (IMG) to consider and examine the issues raised in the Memorandum including the request for Special Category Status to Bihar has been submitted on 30th March, 2012. The Inter Ministerial Group has recognized that Bihar has a huge developmental deficit. The infrastructural gaps, particularly in the area of Power and Roads, are obstacles in development especially for creating an enabling climate for private investment. The IMG has observed that special resource support from the Centre would be desirable, through flagship Schemes as well as Special Plan under the Backward Region Grant Fund (BRGF) for addressing these issues.

(c) to (e) The Union Government provides plan assistance to Bihar through Central Assistance for State Plan and through Centrally Sponsored Schemes (CSS). As a Special Component of the Backward Regions Grant Fund (BRGF), there is a Special Plan for Bihar which provides substantial Central support on 100% grant basis. The Special Plan for Bihar was approved in 2003-04. About Rs. 8495 crore has been released to Bihar under Special Plan for various projects in roads, irrigation, bridges, transmission systems and power infrastructure. The Special Plan has been continued in 2012-13 with an allocation of Rs. 1500 crore.

BPL Muslim population

1502. SHRI MOHAMMED ADEEB: Will the PRIME MINISTER be pleased to state: